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THE HIGH COURT OF KERALA

Kochi : 682 031  
Dated : 21-07-2017

PROCEEDINGS

High Court Establishment - filling up of the vacancy in the category of Personal Assistant (Grade I) to Judge, High Court - orders issued.

Read.: 1. High Court proceedings No.A5-43891/2015 dated 22-06-2017.  
2. Rule 23(d) of Part I, Kerala Service Rules.

Order No. A6- 97468/2014

Smt. Nisha S, Personal Assistant (Grade II) to Judge, High Court in the scale of pay of ₹27,800 - 59,400 with compensatory allowance at the rate of ₹700/- per month is promoted and appointed as Personal Assistant (Grade I) to Judge, High Court in the scale of pay of ₹ 32,300 – 68,700 with compensatory allowance at the same rate **w.e.f. 22-06-2017 F.N.**, vice Smt. Deepa V.G., Personal Assistant (Grade I) to Judge, High Court promoted as Personal Assistant (Selection Grade) to Judge as per the High Court proceedings read (1) above.

(By Order)

  
G. Rathi  
Assistant Registrar (Hr.Gr)

To

The person concerned (to be acknowledged on the O/C)  
The Public Relations Officer, High Court.  
The Finance Officer, High Court.  
The Private Secretary to the Chief Justice, High Court.  
The Personal Assistant to the Chief Justice, High Court.  
The Section Officer, CJ's Secretariat, High Court.  
The Confidential Assistants to the Registrars, High Court.  
The 'G' (Accounts – II & III) Sections, High Court.  
The Finance Wing, High Court.  
The IT Section, High Court (for publishing in the High Court Website)  
The A4 Seat, High Court.  
The Administrative Records Section, High Court (2 Copies).  
The File/Stock File.